			I			SLn		
					Name of the Creditor			Nam
					Date of receipt	Details of claim received		
					Date of receipt Amount Claimed	aim received		ne of the Corporate De
					Amount of claim admitted	Details of claim admitted	List of operation	Name of the Corporate Debtor: M/s Sri Ekshwaka Sands Pvt Limited
					Nature of claim			
	NIL				Amount Covered by Security Interest		List of operational creditors (Government dues) (Amount in?)	Annexure-7 ed Date of commen
		(			Amount covered by guarantee			nencement of Cl
					Whether related party		Amount in₹)	Annexure-7 Date of commencement of CIRP: 21st July 2022 List of creditors as on: 12th August 2022
					% of voting share Amount of in coc, if contingent applicable claim			
					Armount of contingent claim			editors as on:
				*	Amount of any mutual dues, that may be set- off			12th August 20
					Amount of claim not admitted			Š
					Amount of claim under verification			
				Remarks, if any				



T. ADINARAYANA
INTERIM RESOLUTION PROFESSIONAL
SRI EKSHWAKA SANDS PYT LIMITED